

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.385/98

Thursday this the 12th day of March, 1998.

CORAM

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE SHRI S.K.GHOSAL, ADMINISTRATIVE MEMBER

Biju C.Paul,  
Chennamkulathil House,  
Arakkunnam P.O.,  
Ernakulam District,Pin-682313.

..Applicant

(By Advocate Mr. P.C.Sebastian)

vs.

1. The Senior Superintendent of Post Offices,  
Ernakulam Division, Kochi-682011.

2. The Postmaster General,Central Region, Kochi-  
682016.

..Respondents

(By Advocate Mr.George Joseph,ACGSC)

The Application having been heard on 12.3.1998, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Branch Post Master, Poothrika Post Office. The applicant apprehends that his candidature may not be considered by the respondents for the reason that his name may not be sponsored by the Employment Exchange. Therefore, the applicant has filed this application for a declaration that he is entitled to be considered for selection to the vacancy of Extra Departmental Branch Post Master, Poothrika Post Office though his name may not be sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel for the respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. K.B.N. Visweswara Rao and others 1996 (6) SCC 216 the respondents would consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Branch Post Master, Poothrika Post Office.

3. In view of the submission of the learned counsel for the respondents, we dispose of this application with a direction to the respondents to consider the candidature of the applicant also as valid for selection and consider him for selection and appointment to the post of Extra Departmental Branch Post Master, Poothrika Post Office, even though his name may not be sponsored by the Employment Exchange. No order as to costs.

Dated 12th day of March, 1998.

S.K. GHOSAL  
ADMINISTRATIVE MEMBER

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A.V. HARIDASAN  
VICE CHAIRMAN

